

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 121
CA(CAA)-84(PB)/2019

IN THE MATTER OF:

Ayum Enterprises Pvt. Ltd. and
Valore Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 11.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

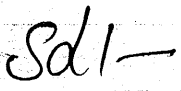
For the Petitioner

Ms. Bharti Kashyap, CS


ORDER

Ld. Company Secretary for the petitioner states that in compliance of the order dated 20.05.2019 an affidavit has been filed.

List for further consideration on 15.07.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

11.06.2019
Ritu Sharma